

ITEM NO.302

COURT NO.6  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SECTION PIL-W

Writ Petition(s)(Civil) No(s). 202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS. &amp; ORS.

Respondent(s)

(INTERLOCUTORY APPLICATION FOR 18.05.2023"ONLY"[ 1 ] INTERLOCUTORY APPLICATION NOS. 196062 AND 174896/2019 (ALLOWED VIDE ORDER DT. 24.02.2023)[APPLICATIONS FOR IMPLEADMENT AND DIRECTIONS]"ONLY LISTED FOR DIRECTIONS IN PURSUANCE OF HON'BLE COURT'S ORDER DATED 24.03.2023"IN RE : PATNITOP DEVELOPMENT AUTHORITYAND[ 2 ] AND INTERLOCUTORY APPLICATION NOS. 85124/2023 - APPLICATION FOR APPROPRIATE ORDERS/DIRECTIONS AND 85332/2023- APPLICATION FOR INTERVENTION APPLICATION)

Date : 18-05-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. A.D.N.Rao, Sr. Adv. [A.C.]  
Mr. K. Parameshwar, Adv. [A.C.]  
By Courts Motion, AOR  
Mr. Chanchal Kumar Ganguli, AOR  
M/s. PLR Chambers And Co., AOR  
Mr. Syed Mehdi Imam, AOR  
Mr. T. Harish Kumar, AOR  
M/S. Mitter & Mitter Co., AOR  
M/S. Lawyer S Knit & Co, AOR

For Respondent(s) Mr. Tushar Mehta, SG  
Mr. Balbir Singh, A.S.G.  
Mr. Gurmeet Singh Makker, AOR  
Ms. Archana Pathak Dave, Adv.  
Ms. Suhashini Sen, Adv.  
Mr. S. S. Rebello, Adv.  
Mr. Shyam Gopal, Adv.  
Mr. Raghav Sharma, Adv.  
Mr. Sughosh Subramanyam, Adv.  
Dr. Arun Kumar Yadav, Adv.

Mr. Gaichangpou Gangmei, AOR  
Mr. Raj Kishor Choudhary, AOR

Mr. Shuvodeep Roy, AOR  
Mr. Sai Shashank, Adv.  
Mr. Deepayan Dutta, Adv.

Mr. Tejaswi Kumar Pradhan, AOR  
Mr. Mohan Prasad Gupta, Adv.  
Mr. Aniruddha Purushotham, Adv.  
Mr. Manoranjan Paikaray, Adv.

Mrs. Kanchan Kaur Dhodi, AOR  
Mr. Surya Kant, AOR  
Mr. E. C. Vidya Sagar, AOR  
Mr. Amit Anand Tiwari, AOR  
Ms. Pratibha Jain, AOR  
Mr. Rajeev Singh, AOR  
Mr. Prashant Kumar, AOR  
Mr. Dharmendra Kumar Sinha, AOR  
Mr. P. Parmeswaran, AOR  
Ms. Sujata Kurdukar, AOR  
Ms. Sharmila Upadhyay, AOR

Mr. Ambar Shabaz Ansari, Adv.  
Ms. Jaishree Tandon, Adv.  
Mr. Sagar Roy, Adv.  
Mr. M.A. Mansoori, Adv.  
Mr. Sitesh Kumar, Adv.  
Mr. Kamal Mohan Gupta, AOR

Mr. Sudarsh Menon, AOR  
Mr. Ramesh Babu M. R., AOR

Mr. Nitin Singh, Adv.  
Mr. Vikrant Singh Bais, AOR

Mr. Shiva Pujan Singh, AOR  
Mr. Rajesh Singh, AOR  
Mrs. B. Sunita Rao, AOR  
Mr. M. C. Dhingra, AOR  
Mr. Ejaz Maqbool, AOR  
Mr. Rajesh, AOR  
M/S. Corporate Law Group, AOR  
Mr. Lakshmi Raman Singh, AOR  
Mr. Himanshu Shekhar, AOR  
Mrs. Manik Karanjawala, AOR  
Mr. A. Venayagam Balan, AOR  
Mr. C. L. Sahu, AOR  
Ms. Sumita Hazarika, AOR  
Ms. Abha R. Sharma, AOR  
Mr. Abhishek Chaudhary, AOR  
Mr. S. R. Setia, AOR  
Ms. Charu Mathur, AOR  
Mr. Rajiv Mehta, AOR  
Mr. T. V. George, AOR  
Mr. Krishnanand Pandeya, AOR

Mr. Neeraj Shekhar, AOR  
Dr. Sumit Kumar, Adv.  
Mr. Keshav Baheti, Adv.  
Mr. Harsh Narwal, Adv.

Ms. Asha Gopalan Nair, AOR  
Mr. E. M. S. Anam, AOR  
Ms. K. V. Bharathi Upadhyaya, AOR  
Mr. T. N. Singh, AOR  
Mr. Punit Dutt Tyagi, AOR  
Mr. Rathin Das, AOR  
Mr. Ratan Kumar Choudhuri, AOR  
Mr. Sudhir Kulshreshtha, AOR  
Ms. Binu Tamta, AOR  
Mr. B V Deepak, AOR  
Mr. Sudhir Kumar Gupta, AOR  
Mr. A. N. Arora, AOR  
Mr. Irshad Ahmad, AOR  
Mr. G. Prakash, AOR  
Mr. Rauf Rahim, AOR

Ms. Gauri Pandey, Adv.  
Mr. Raghav Pandey, Adv.  
Mrs. Rekha Pandey, AOR

Mr. Gopal Singh, AOR  
Mr. P. V. Yogeswaran, AOR  
Mr. Jitendra Mohan Sharma, AOR  
Ms. Malini Poduval, AOR  
Ms. C. K. Sucharita, AOR  
Mrs. Anjani Aiyagari, AOR  
Ms. Hemantika Wahi, AOR

Mr. Mohd. Irshad Hanif, AOR  
Mr. Pradeep Shekhawat, Adv.  
Mrs. Jyoti Aggarwal, Adv.

Mr. K. L. Janjani, AOR  
Mr. Naresh K. Sharma, AOR  
Ms. A. Sumathi, AOR  
Mr. Jai Prakash Pandey, AOR  
Mr. Ajit Pudussery, AOR  
Mr. Pradeep Kumar Bakshi, AOR  
Mrs. Rani Chhabra, AOR  
Ms. Divya Roy, AOR  
Mr. Tarun Johri, AOR  
Mr. Radha Shyam Jena, AOR  
Mr. Ram Swarup Sharma, AOR  
Mrs. Bina Gupta, AOR  
M/S. Parekh & Co., AOR  
M/S. K J John And Co, AOR  
Mr. V. Balachandran, AOR

Mr. S. C. Birla, AOR  
Mr. P. R. Ramasesh, AOR  
Mr. Shibashish Misra, AOR  
Mr. Umesh Bhagwat, AOR  
Mrs. M. Qamaruddin, AOR  
Mr. H. S. Parihar, AOR  
Ms. Baby Krishnan, AOR  
Ms. Bina Madhavan, AOR  
Mr. K. V. Vijayakumar, AOR  
Mr. P. N. Gupta, AOR  
Mr. Sarad Kumar Singhania, AOR  
Mr. E. C. Agrawala, AOR  
Mr. Kuldip Singh, AOR  
Mr. Ranjan Mukherjee, AOR  
Mr. Ashok Mathur, AOR  
Mr. Rajat Joseph, AOR  
Mr. Gopal Prasad, AOR  
Ms. Jyoti Mendiratta, AOR  
Mr. S. Udaya Kumar Sagar, AOR  
Ms. Madhu Moolchandani, AOR  
Mr. T. Mahipal, AOR  
Ms. S. Janani, AOR  
M/S. Arputham Aruna And Co, AOR  
Mrs. Nandini Gore, AOR  
Mr. Raj Kumar Mehta, AOR  
M/S. M. V. Kini & Associates, AOR  
Mr. Rakesh K. Sharma, AOR  
Mr. M. Yogesh Kanna, AOR  
Mr. B. K. Pal, AOR  
Ms. Shalini Kaul, AOR  
Mr. Sarvam Ritam Khare, AOR  
Mr. Gaurav Agrawal, AOR  
Mr. Mohit Paul, AOR  
Mr. Shubhranshu Padhi, AOR

Mr. Aravindh S., AOR  
Ms. Uma Bhuvaneshwari. C, Adv.

M/S. D.S.K. Legal, AOR  
Ms. Purnima Krishna, AOR  
Mrs. Pragya Baghel, AOR

Mrinal Gopal Elker, AOR

Dr. Manish Singhvi, Sr. Adv.  
Mr. Arpit Parkash, Adv.  
Ms. Shubhangi Agarwal, Adv.  
Mr. Milind Kumar, AOR

Mr. Shreyas Awasthi, Adv.  
Mr. Sanjeev Kaushik, Adv.  
Mr. Himanshu Chakravarty, Adv.

Mr. Devvrat Singh, Adv.  
Ms. Astha Sharma, AOR

Mr. Gopal Balwant Sathe, AOR

Mr. V. N. Raghupathy, AOR  
Mr. Manendra Pal Gupta, Adv.  
Mrs. Ansha Varma, Adv.

Mr. Amrish Kumar, AOR

Mr. Ravindra S. Garia, AOR  
Mr. Shashank Singh, Adv.  
Mr. Vikas Negi, Adv.  
Mr. Ambuj Ojha, Adv.  
Mr. Mateen Ahmad, Adv.

Mr. Kaushik Choudhury, AOR

Dr. Manish Singhvi, Sr. Adv.  
Mr. Sandeep Kumar Jha, AOR  
Mr. Ashok Basoya, Adv.  
Ms. Shubhangi Agarwal, Adv.

Ms. Anzu. K. Varkey, AOR  
Ms. Mahesh Sharma, Adv.

Mr. Vivek Jain, AOR  
Mr. Abhishek Atrey, AOR

Mr. M. R. Shamshad, AOR  
Mr. Niaz A Farooqui, Adv.

Mr. Ajay Marwah, AOR

Mr. Bharat Bagla, Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Sourav Singh, Adv.

Mr. Naveen Kumar, AOR  
Mr. Guntur Pramod Kumar, AOR

Ms. Mayuri Raghuvanshi, AOR  
Mr. Om Prakash Kharbanda, Adv.  
Ms. Rochak Kharbanda, Adv.

M/S. V. Maheshwari & Co., AOR  
Mr. Vaibhav Sharma, Adv.

M/S. Cyril Amarchand Mangaldas Aor, AOR  
Mr. Abhinav Mukerji, AOR

Ms. Ruchira Goel, AOR  
Ms. Surbhi Mehta, AOR  
Ms. Adarsh Nain, AOR

Mr. Kumar Anurag Singh, Adv.  
Mr. Anando Mukherjee, AOR  
Mrs. Tulika Mukherjee, Adv.

Mr. Siddhartha Jha, AOR  
Mr. A. Karthik, AOR  
Ms. Seita Vaidyalingam, AOR  
M/S. Venkat Palwai Law Associates, AOR  
Mr. Vinod Sharma, AOR  
Ms. Swati Ghildiyal, AOR  
Mr. Nishanth Patil, AOR

Mr. Chirag M. Shroff, AOR

Dr. Joseph Aristotle S., AOR  
Mr. Nishit Agrawal, AOR  
Ms. Vanshaja Shukla, AOR

Mr. Narendra Kumar, AOR  
Mr. Raghvendra Kumar, Adv.  
Mr. Anand Kumar Dubey, Adv.

Mr. S. Gowthaman, AOR  
Mr. Kamendra Mishra, AOR  
Mr. Somesh Chandra Jha, AOR  
Mr. Sunil Kumar Sharma, AOR

Mr. K.M. Nataraj, A.S.G.  
Mr. Shreekant Neelappa Terdal, AOR  
Ms. Indira Bhakar, Adv.  
Mr. Harish Pandey, Adv.  
Mr. Mukesh K Verma, Adv.  
Mr. Neeraj Kr Sharma, Adv.  
Ms. Mrinal Elkar Mazumdar, Adv.  
Dr. N. Visakamurthy, Adv.  
Ms. Priyanka Sharma, Adv.  
Mr. Prahil Sharma, Adv.  
Mr. Harender Singh, Adv.  
Mr. Ambuj Sarawat, Adv.  
Mr. pawan Kumar Sharma, Adv.

Mr. P. S. Sudheer, AOR

Mr. Sunny Choudhary, AOR  
Mr. Upendra Mishra, Adv.

Mr. Nishe Rajen Shonker, AOR  
Mrs. Anu K Joy, Adv.

Mr. Alim Anvar, Adv.

Mrs. Kirti Renu Mishra, AOR

Dr. Monika Gusain, AOR

Mr. P. K. Manohar, AOR

Ms. Archana Pathak Dave, Adv.

Ms. Deepanwita Priyanka, AOR

Mr. Shailesh Madiyal, AOR

Mr. Ravindra Kumar, Sr. Adv.

Mr. Binay Kumar Das, AOR

Ms. Priyanka Das, Adv.

Ms. Neha Das, Adv.

Mr. Naveen Kumar, AOR

Mr. James P. Thomas, AOR

Mr. Saket Singh, Adv.

Mrs. Niranjana Singh, AOR

Mr. Dhaval Mehrotra, AOR

Ms. Shibani Ghosh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

On the last date when the matter was heard, a suggestion was made by the Bench that instead of the CEC (Central Empowered Committee) being an *ad-hoc* body, it would be in the larger interest that the CEC as an institution should be a permanent statutory body.

Mr. Tushar Mehta, learned Solicitor General, has accepted the said suggestion. He states that the Union of India would publish a draft notification under the provisions of Section 3 of the Environment (Protection) Act, 1986 providing for the constitution of the CEC.

He submitted that the draft notification would contain

provisions related to the qualification of the Members to be appointed, their tenure, their powers and responsibilities etc.

Learned Solicitor General submits that the draft notification will be published within a period of 15 days from today and that the same shall be placed before the Court on the next date.

The matter to come up on 12.07.2023.

IA Nos. 85124/2023 & 85332/2023:

Issue notice, returnable on 12.07.2023.

Liberty to serve the standing counsel for the State of Assam is granted.

Mr. G.S. Makker, learned AOR, accepts and waives formal notice on behalf of the MoEF.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
COURT MASTER (NSH)